



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Tuesday,12th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4322/2016	MRIDUL TALUKDAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MS.E BHARALI	SC, FOREST
	WITH WP(C)/4156/2016	FARUK AHMED MAZUMDER and 5 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM SC, FOREST MR. R K BORAH MR. R PHUKAN
3	WP(C)/7759/2016	M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and ANR. Versus PUNJAB NATIONAL BANK and 3 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.T R ROY MR.R P N SINGH	MR.A DUTTA SC, PNB
	WITH I.A.(Civil)/3832/2023 in WP(C)/7759/2016	CHOW KEHIN MANNAW AND 3 ORS. Versus M/S BRAHMAPUTRA GALVO CHEM PVT. LTD. and 5 ORS.	MR. B C DAS MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. S P ROY MR.K RAJBONGSHI SC, PNB MR.R P N SINGH
4	WP(C)/1982/2019 WITH WP(C) 7999/2015 (D/O)	CHAND MIA @ CHAN MIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED	GA, ASSAM MR A HAWARI SC, REVENUE
5	WP(C)/2382/2020	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
6	WP(C)/984/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR N ISLAM	SC, HIGHER EDU MR S HOQUE (R-4)
7	WP(C)/1235/2021	RUPREKHA KHATANIAR Versus THE STATE OF ASSAM AND 4 ORS	MR B M DEKA MS P THAPA MS DIRISHA MAHANTA	SC, HEALTH
8	WP(C)/4410/2021	SHOFIKUR RAHMAN @ SHOFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM	GA, ASSAM SC, REVENUE

9 [Crl.A./13/2022](#)
2 Y 2 M 29 D :

GOLAP HUSSAIN
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR J ISLAM
MR. A AHMED
MR. I U CHOWDHURY

PP, ASSAM

10 [Crl.A./3/2024](#)

SURESH SARMA @ SURESH CHANDRA
DEV SARMA
Versus
THE STATE OF ASSAM AND ANR

MR H K NATH
MR J BORAH
MR. K KAKOTI
A J KASHYAP
MS T PARASHAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024
18)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
19)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
20)	MR. A SARMA	11-03-2024	To	15-03-2024
21)	MRS. R S DEURI	12-03-2024	To	12-03-2024
22)	S BORGHAIN	13-03-2024	To	17-03-2024
23)	MR M Z AHMED	13-03-2024	To	15-03-2024
24)	MS. B DUTTA	13-03-2024	To	15-03-2024
25)	MR. A M DUTTA	13-03-2024	To	15-03-2024